

भारत सरकार
GOVERNMENT OF INDIA



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भाग IV
PART IV

राष्ट्रीय राजधानी राज्य क्षेत्र दिल्ली सरकार
GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY OF DELHI

DEPARTMENT OF ENVIRONMENT

CORRIGENDUM

Delhi, the 29th July, 2025

No.F.12(1)/N.P/Env/2005/Vol-I/3089—In the Notification of the Government of National Capital Territory of Delhi, Department of Environment number No.F.12(1)/N.P/Env/2005/Vol-I/1061-1080 dated 14.05.2025 published in Part IV of the Delhi Gazette Extraordinary, dated 14th May, 2025, the “Deputy Secretary (Environment)” may be read as “Joint Secretary (Environment)”.

Rest of the content of the said notification shall remain same.

NIGAM AGARWAL, Director